## WRITTEN ANSWERS TO QUESTIONS

[Translation]

### Petrol/Diesel Pumps

\*486. SHRI RAMDAS ATHAWALE: SHRI JUAL ORAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

- (a) the details of criteria for allotment of new petrol/ diesel pumps in the States; and
- (b) the procedure for selection of dealers for allotment?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI VAZHAPADY K. RAMAMURTHY): (a) and (b) To make the selection of dealers objective, fair and transparent, revised criteria for selection of dealers/ distributors for allotment of retail outlet dealerships (Petrol/ Diesel Pumps), SKO-LDO dealerships and LPG distributorship have been issued by the Government on 1.4.1997.

Oil companies conduct feasibility surveys from time to time to identify economically viable locations for setting up retail outlets, SKO-LDO dealerships and LPG distributorships. The locations found feasible are included in the Marketing Plans. After approval of the Marketing Plan by the Government, the locations are advertised under appropriate category in two Newspapers i.e. one "English Daily" and one "Regional Vernacular Daily" having maximum circulation in District(s) in which the Dealership/ Distributorship is to be located.

The existing policy provides reservations for different categories as under:-

Scheduled Castes/Scheduled Tribes (SC/ST)		25%
Physically Handicapped Persons (PH)	_	5%
Paramilitary/Police/Govt. Personnel (PMP)	_	8%
Defence Personnel (DC)	_	8%

Freedom Fighters (FF)	_	2%
Outstanding Sportspersons (OSP)	-	2%
Open (O)		50%

Also, 33% of the dealerships/distributorships in all the categories mentioned above will be reserved for Women belonging to that category. Other things being equal Unmarried women above 40 years of age without earning parents and Widows will be given priority over others in all women categories.

# **Eligibility Criteria**

Nationality:

Indian Nationals for all categories.

Age on the date of application:

(i) For SC/ST, PH, PMP, DC and Open Categories:

	Minimum	21 years
	Maximum	60 years
(ii)	For FF Category	No age limit
(iii)	For OSP Category:	

Minimum 35 years Maximum 60 years

Educational Qualifications:

For SC/St, PH, PMP, DC and OPEn Categories:

Matriculation or recognised equivalent.

# For FF/OSP Categories:

Not applicable.

Residence:

(i) For SC/ST and PH categories:

Residents of the district of the advertised location and odjoining districts (as mentioned in the advertisement) in the same State.

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- (ii) For PMP, DC, FF, OSP Categories: Residents of any District in the State.
- (iii) For OPEN Category:

Residents of the District in which location is advertised.

However, for (i) and (ii), preference will be given to candidates belonging to the district in which proposed dealership/distributorship is advertised.

# Relationship applicable to all categories for prohibition of multiple dealerships:

No person shall be awarded a new dealership/ distriputorship if he/she and any of his/her following close relatives (including step relatives) already holds(s) a Letter of Intent or a dealership/distributorship of MS/HSD/SKO-LDO/LPG of any Public Sector Oil Company.

For other than 'PH' Category For 'PH' Category

- Spouse
- (i) Spouse
- Father/Mother (Not applicable to daughers)
- (ii) Father/Mother (Not applicable to daughters)
- (iii) Brother/Brother's wife (iii) Son/Dougher-in-law. (Not Applicable for women applicants
- (iv) Son/Daughter-in-law.

Income applicable to all categories:

The gross income of the candidate should not exceed Rs. 2 lacs per annum. The income for this purpose would include that of self, spouse and dependent children. In case the candidate happens to be dependent on his/her parents, then their income will also be taken into consideration for computing the total income.

### Corporation Owned or Controlled by the Government

(a) Corporations owned or controlled by the Government and all PSUs will be eligible to apply for dealerships/distributorships in response to all Advertisements under 'OPEN' category.

(b) Restrictions relating to annual income, residence and multiple dealerships/ distributorships would not be applicable to such Corporations.

#### Conviction:

Candidates convicted for any criminal offence involving moral turpitude/economic offences and those against whom charge has been framed by the Court in such criminal proceedings would not be eligible for. dealership/distributorship and if such a person is allotted the dealership/distributorship by suppression of information, it will be cancelled.

Above is also applicable for all the members of Cooperative/Consumer Society.

Note: For 'FF' category, the above is applicable except for 'Freedom Struggle.'

#### Selection Procedure

Constitution of Dealer Selection Boards

Selection of dealers/distributors of Oil Companies will be made by the duly constituted Dealer Selection Boards.

[English]

### Wages to Women

DR. PRABHA THAKUR: \*487. SHRIMATI JAYANTI PATNAIK:

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government are aware of the growing exploitation and harassment of women workers in their place of work;
- (b) if so, the steps proposed to be taken to protect the women work force from exploitation;
- (c) whether the Government propose to adopt a resolution or bring about any legislation to protect the rights of women workers alongwith reasonable wages; and
  - (d) if so, the details thereof?